

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 229
18(ND)14

IN THE MATTER OF:

Mr. Dev Mittar Ahuja

...

Applicant/Petitioner

Versus

M/s. Fazilka Cotton And Synthetics Ltd.

...

Respondent

Under Section: 397/398

Order delivered on 15.03.2024

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notified to 21.05.2024.

Sd/-
(COURT OFFICER)